

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT – IV**

**ITEM No.420  
CP(CAA)117/ND/2021**

**IN THE MATTER OF:**

Ankush Holding Limited & Ors.  
Versus  
Subramanian Natarajan

...

Applicant

**Order under Section 230-232.**

**Order delivered on 18.01.2023**

**Coram:**

**MR. P.S.N. PRASAD  
HON'BLE MEMBER (JUDICIAL)  
DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Amit Goel, Ms. Deepali Mittal, Advs.  
For the RD : Ms. Shankari Mishra, Ms. Swechcha Mishra, Advs.

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
**22.02.2023.**

**Sd/-  
Vishal Rana  
Court Officer  
Court-IV**